NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2017 AT 12/30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER **PETITION NUMBER** : CA/5/2016 NAME OF THE APPLICANT : SYNTHITE INDUSTRIES LTD **UNDER SECTION** : 14(1) S.No. NAME (IN CAPITAL) **DESIGNATION SIGNATURE** REPRESENTATION BY WHOM THRIYAMBAK KANNAN al -2. Priyadenshini N Kearthi Bound For T.K. Bhaskan

ORDER

Counsel representing both the parties are present and prayed time for making submissions. At request time is enlarged. Put up the matter along with CP/7/2017 on 17.01.2018 at 10.30 A.M.

(K.ANANTHA PADMANABHA SWAMY)

MEMBER (JUDICIAL)